

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2863
TO BE ANSWERED ON 16.12.2015**

SPECIAL PURPOSE VEHICLES

2863. SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways has any plan to form the Special Purpose Vehicles (SPVs) with the State Governments;**
- (b) if so, the main objectives of setting up of SPVs; and**
- (c) the names of States which have agreed to form SPVs?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (c): Ministry of Railways has approached all State Governments to form Joint Venture Companies(JVCs) jointly with Ministry of Railways to undertake mutually identified rail infrastructure projects for project development, resources mobilization and monitoring. 17 State Governments, viz., Andhra Pradesh, Bihar, Chhattisgarh, Gujarat, Haryana, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Odisha, Punjab, Rajasthan, Tamil Nadu, Telangana, Uttar Pradesh & West Bengal have consented to form SPVs.
